

[Translation]

**(vi) Need to construct a rail bridge
between Pableja and Digha in Bihar**

SHRI RAM BAHADUR SINGH
(Chapra): Mr. Speaker, Sir, in Bihar. There has been a continuous demand of a railway bridge over Ganga river between Pableja and Digha for last so many years, but instead of constructing a bridge, the available facility of shipping service between Pableja and Mahender has also been discontinued. As a result of it, thousands of people of Saran, Siwan and Gopalganj in Northern Bihar and Deoria, Ballia, Gorakhpur, Basti and Gonda Districts of Eastern Uttar Pradesh who used to travel by ships, are facing extreme difficulty. Now the journey has become more costly and time consuming. I would cite an example. It used to be a three hours journey from chapra, the district headquarter of Distt. Saran to Patna, but now it takes 4 to 5 hours. It is a matter of regret that whenever we talk about the shipping service, the Government gives the excuse of Mahatma Gandhi Setu.

Therefore, I demand that a railway bridge should be constructed on Ganga river between Pableja and Digha and till then, the ship service may continue as earlier.

**(vii) Need to continue the free medical
facilities to the poor in Government
hospitals in Uttar Pradesh**

SHRI RAM NAGINA MISHRA
(Salempur): It has been a policy of the Government of India to provide free medical facility to the poor and it has also been mentioned in the Twenty Points Programme. But in Uttar Pradesh the general public has been deprived of the medical facilities hitherto available to them. Earlier every outdoor patient had to pay 50 paise for registration, but now it has been increased to Re. 1. Besides, the admission fee for indoor patients has been increased from Rs. 2 to Rs. 5. Earlier the patients of general ward were given meal free of cost, but according to the new orders the cost of meal will be charged from the patients. Not only this, the blood test, X-Ray, other tests, plaster etc. were earlier

free of charge to the patients, but now Rs. 5 is being charged for each test. Not only this, Rs. 5 is being charged for glucose drip to a patient when he is in critical condition which hitherto was free of charge.

Everywhere you have to deposit the charges whereas earlier there were no such charges. Therefore, I request you to exempt the poor people of Uttar Pradesh from these new charges imposed by the Uttar Pradesh Government.

I would request the hon. Minister to take personal interest in it and if more facilities cannot be provided, at least the people should not be deprived of those facilities which were hitherto available to them.

[English]

**(viii) Need to revamp the motivation part
of the family planning programme
by imparting education on family
planning to the youth and the
eligible couples**

SHRIMATI VYJAYANTHIMALA BALI (Madras South): Education on family planning particularly to our youth is essential today. Almost every body the world over rightly feels that we have made tremendous progress both in our economic as well as political fields. We have almost brought a social upheaval in our country. But much remains to be done. The problem becomes more acute because the fruits of our economic achievements have not gone over to our teeming millions. The main reason, I feel, is that we have produced too many mouths to feed. There is the need for family planning.

In this field of checking the growth of too many mouths we have been working and progressing. But the crux of the matter remains that the 'motivation' part of the family planning programme needs to be immediately revamped. One such method in this direction would be to educate our youth, the 'eligible' couples and even the grown up children in the open fields as well as in our schools/colleges etc. I understand that this matter is receiving due attention of our policy makers. What I would emphasise is that this 'aspect' of the